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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CM(M) 1841/2024 & CM APPL. 7928/2024- Stay

ANANYA SRIVASTAV CHOPRA

..... Petitioner

Through: Mr. Indranil Ghosh, Mr. Abhishek

Arora and Ms. Mrinal Chaudhary,

Advs.

versus

AMAN NATH AND ORS

..... Respondents

Through:

Mr. Ashish Verma and Mr. Rajat

Bhatia, Advs.

CORAM:

HON'BLE MS. JUSTICE SHALINDER KAUR

ORDER 01.04.2024

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- 1. After addressing some arguments, the learned counsel for the petitioner seeks permission to withdraw the present petition with liberty to address all the submissions raised before this Court in this petition, before the learned Trial Court.
- 2. Permission and liberty, as prayed, is granted as per law.
- 3. The petition along with pending application stands disposed of.

SHALINDER KAUR, J

APRIL 1, 2024/ss